

THE HIGH COURT OF MEGHALAYA:
SHILLONG

NOTICE

NO.HCM.III/166/2019-JudI./Part-I/580

Dated Shillong, the 16th May, 2026

It is hereby notified for the information of all concerned that the Single Bench of Hon'ble Mr. Justice H.S. Thangkhiew will not sit on Monday, the **18th May, 2026**.

Accordingly, all matters listed before the said Bench shall stand adjourned and be listed in due course.

By Order,


JOINT REGISTRAR (LISTING)

Dated Shillong, the 16th May, 2026

Memo NO.HCM.III/166/2019-JudI./Part-I/580-A

Copy to: -

1. The Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of Her Ladyship.
2. The P.S. to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
3. The P.S. to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
4. The P.S. to Hon'ble Mr. Justice B. Bhattacharjee, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
5. The P.S. to Advocate General/Addl. Advocate General, Meghalaya, Shillong for favour of kind information.
6. The P.A. to Registrar General, High Court of Meghalaya, Shillong for favour of kind information.
7. The Registrar (Judicial Service) -cum- CPC, High Court of Meghalaya, Shillong for favour of kind information.
8. The Deputy Solicitor General/Central Government Counsel, High Court of Meghalaya, Shillong for favour of kind information.
9. The President/Secretary, High Court Bar Association, Shillong for favour of kind information.
10. All Court Masters/Court Officers concerned for information and necessary action.
11. The System Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
12. Notice Board.
13. Office File.


JOINT REGISTRAR (LISTING)